

INVESTMENT OFFICERS UNDER THE SABAL PARTY BANK OF
 INVESTMENT SCHEME FOR THE ACCOUNT IN STATE BANK OF
 INDIA

In the Court of J. M. M. M. M.

Sl. No.	Name of Parties	Address	Police Station / Proposed	Remarks
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The proposed
 fine for the
 deposit in
 account number
 to be
 filed in by the
 District
 Judge before
 this
 petition on the
 website of State
 Bank of India
 along with
 applicable
 commission after
 filing up the
 prescribed
 charges/fees
 up. The details
 of the Scheme
 and the
 forms are
 available on the
 website.

Act 11
 J. M. M. M. M.

J. M. M. M. M.

4.3.12

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
 FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)

5/3/17

In the Court of A.C.M.I.

Case number	Name of Parties	Under Section	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in account number (To be filed in by the District Judge) before uploading this programme on the website of State Bank of India along with applicable commission after filing up the prescribed Chetan/Deposit slip. (The details of the Scheme and Chetan forms are available on this website)

BY [Signature]
 A.C.M.I.
 B.A. 17/17

NIL

**DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PRTY OFFENCE
FINE DEPOSIT SCHEME (POWER TO OPEN ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of

[Signature]

Number	Name of Parties	Under	Police Station / Proposed	Remarks
		Sub-section	Department / Fine	
				The proposed
				date may be
				deposited in
				Account number
				filed in by the
				District
				Judgeship before
				uploading this
				programme on the
				website of State
				Bank of India
				along with
				applicable
				commission after
				filling up the
				prescribed
				Chadur/Durban
				sup. (The details
				of the scheme
				and Chetan
				forms are
				available on the
				website)

[Signature]
 9/2/2015
[Signature]
 9/2/2015
 ✓
 ✓

13/11/15
[Signature]

04.3.15
[Signature]

OFFICE OF THE COMMISSIONER, STATE BANK OF INDIA
 AND DEPOSIT, TRUST AND CREDIT DEPARTMENT, ACCOUNTS SECTION
 IN THE COURT OF

A. C. J. M. VII

15-11-17

4/3/17

Remarks	Proposed	Under	Section/Act	Department	File
The proposed time may be deposited in					
Account number					
(To be filled in by the District					
Judgeship before					
uploading this					
performa on the					
website of State					
Bank of India					
along with					
applicable					
commissioner after					
filling up the					
prescribed					
Schedule Deposit					
slip. The details					
of the Scheme					
and Chaitan					
forms are					
available on the					
website)					

NIL

DEPARTMENTS OF THE OFFICE OF ASSETS UNDER THE SABAL PARTY OFFICE
 IN THE OFFICE OF THE SECRETARY TO THE GOVERNMENT OF INDIA

IN THE COURT OF THE JUDGE IN CHARGE
 IN NO. 31/17

Remarks	Proposed	Police Station / Department	Under Secretary	Amount of Parties	Amount	Remarks
The proposed	50000	CHAP/CE	SECRETARY	10000	10000	10000
Account number	50000			10000	10000	10000
to be	50000			10000	10000	10000
paid at by the	50000			10000	10000	10000
District						
Judgeship before						
appearing the						
programs on the						
website) of State						
Bank of India						
along with						
applicable						
commission after						
filling up the						
prescribed						
Chartered						
sup. (The details						
of the Scheme						
and Chapter						
Forms are						
available on the						
website)						

Handwritten signature

APPEALS FOR PETTY OFFENCES CASES UNDER THE SARAL PETTY OFFENCE ACT AND POSITIVE POWER YOUTH ACCOUNT IN STATE BANK OF INDIA)

01-04/03/2017

In the Court of
J. M. Faridpur

Sl. No.	Name of Parties	Order	Police Station/ District	Proposed Fine	Remarks
					The proposed fine may be deposited in account number (To be filled in by the District Judge) before applying this provision on the website of State Bank of India along with applicable commission after filling up the prescribed Child Deposit Scheme (The details of the Scheme and Chalan forms are available on the website)

वर्तमान में निकास (कलकत्ता)

2017-11-01 - 2017-11-01

Def